



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Judicial Administration Section) Civil Secretariat
Srinagar/Jammu.

NOTIFICATION
Srinagar, the 21st of July, 2016.

SRO 240 - In exercise of the powers conferred by sub-section (1) of section 492 of the Code of Criminal Procedure, Samvat 1989 and in continuation to notification SRO 182 dated 17-06-2015, the term of appointment of Shri Bhupinder Singh Chark, Advocate as Public Prosecutor for the Court of District and Sessions Judge, Samba is extended for a further period of one year from the date of expiring of his term viz 17-06-2016.

By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.

No: - LD (A) 2009/52-II.

Dated: 21 - 07 - 2015.

Copy to the:-

1. Learned Advocate General, J&K High Court, Srinagar.
2. Financial Commissioner (Revenue), J&K Srinagar.
3. Financial Commissioner, Planning and Development Department.
4. All Principal Secretaries to Government.
5. Principal Secretary to Hon'ble Chief Minister, J&K, Srinagar.
6. Principal Secretary to Hon'ble Governor, J&K, Srinagar.
7. All Commissioners/Secretaries to Government.
8. Registrar General, J&K High Court, Srinagar.
9. Principal Secretary to Hon'ble the Chief Justice, J&K High Court, Srinagar.
10. Principal District and Sessions Judge, Samba.
11. Deputy Commissioner, Samba.
12. Senior Superintendent of Police, Samba.
13. Director Information, J&K, Srinagar.
14. Director Litigation, Jammu/Kashmir.
15. Principal Private Secretary to Chief Secretary for information of the Chief Secretary.
16. All officers of the Department of Department of Law, Justice and Parliamentary Affairs.
17. Private Secretary to Hon'ble Minister for Law and Justice for information of the Hon'ble Minister.
18. Private Secretary to Commissioner/Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Commr/Secretary.
19. Shri Bhupinder Singh Chark, Public Prosecutor, Samba.
20. Government Order file.
21. Concerned file.

(Achal Sethi)

Additional Secretary to Government,
Department of Law, Justice and Parliamentary Affairs.